

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

210. IA/3334/2023 IN C.P. (IB)/1351(MB)2019

**IN THE MATTER OF**

Thakorbhai Keshav Prajapati And Ors

Vs

Heatsrink Technologies Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 06.05.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Adv. Haris A Khan (VC)

For the Respondent:

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**ORDER**

**I.A. 3334/2023**

**Reserved for orders.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)